

अण्डमान तथा  
ANDAMAN AND



निकोबार राजपत्र  
NICOBAR GAZETTE

असाधारण

**EXTRAORDINARY**

प्राधिकार से प्रकाशित

**Published By Authority**

सं. 73, पोर्ट ब्लेयर, बृहस्पतिवार, अप्रैल 19, 1979/आषाढ़ 28, 1901

**No. 51, Port Blair, Thursday, April 20, 1972/Chaitra 31, 1894**

ANDAMAN AND NICOBAR ADMINISTRATION  
CHIEF COMMISSIONER'S SECRETARIAT

**NOTIFICATION**

*Port Blair, the 20th April, 1972 | Chaitra 31, 1894*

No. 62/72/F. No.81-9/71-J. (I). — In exercise of the powers conferred by sub-section (1) of section 3 of the Andaman and Nicobar Islands (Protection of Aboriginal Tribes) Regulation, 1956 (Regulation 3 of 1956), I, Har Mander Singh, Chief Commissioner, Andaman and Nicobar Islands, hereby make the following amendments to the Notification No. ANPATR/3 (1) / 1, dated the 2nd April, 1957 and published in Andaman and Nicobar Gazette, Extraordinary No. 3 dated the 2nd April, 1957, as subsequently amended, namely.

**AMENDMENTS**

In the said notification as subsequently amended :

**AMENDMENT No. 1**

In clause (c), item (vii), for the words "upto and including Little Andaman" the following shall be substituted, namely :

"upto and including Little Andaman except the area on the eastern coast of Little Andaman Island located within the following co-ordinates :

LONGITUDE — between the longitude 92° 28 minutes East and 92° 35 minutes East.

LATITUDE — between latitude 10° 34 minutes North and 10° 44 minutes North".

**AMENDMENT No. 2**

In clause (d), in the opening paragraph, the following shall be added at the end namely :

"and the area located between the co-ordinates mentioned below in the eastern coast of Great Nicobar Island.

LONGITUDE — the area between longitude 93° 50 minutes East and 93° 57 minutes East.

LATITUDE — the area between latitude 6° 53 minutes North 7° 2 minutes North."

**HAR MANDER SINGH,**

Chief Commissioner,

Andaman and Nicobar Islands

By order and in the name of the Chief Commissioner

**P. G. BALARAMAN NAIR,**

Assistant Secretary (Con. Cell).